

*[English]***Hongkong Investment**

*485. SHRI P.V. RAJESHWAR RAO:

SHRI KRISHAN LAL SHARMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether capital inflow from Hongkong has gone up during the last one year in comparison to 1994 and 1995;

(b) if so, the details thereof;

(c) the number of investment proposals including from NRIs received from Hongkong during 1996-97 alongwith the details of proposals cleared and pending with the Government for clearance; and

(d) the details of the proposals likely to be cleared before Hongkong totally merges into China in 1997 alongwith the details of expected capital inflow in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) Approvals for Foreign Direct Investment (FDI) inclusive of NRI investment, from Hongkong has risen substantially during the year 1996 as compared to

the years 1994 and 1995, as would be evident from the figures given below:

Year	Amount of FDI Approved (Rs. in Million)
1994	1647.8
1995	4071.7
1996	5078.8

(c) A total number of 24 proposals of Foreign Direct Investment (FDI) including NRIs envisaging Foreign Direct Investment of Rs. 4447.33 million have been approved by the Government during the period from April, 1996 to March, 1997 (Prov). As on date, 5 proposals of Foreign Direct Investment from Hongkong are pending consideration of the Government. Sector-wise details of the proposals cleared and pending are given in statement I and II respectively.

(d) There are 5 proposals pending for Foreign Direct Investment from Hongkong. These would be approved as per the existing policy and procedure. Further flow of FDI/NRI investments from Hongkong will depend on the perceptions and initiatives of Hongkong based investors.

Statement-I

Sector wise break-up of Foreign Direct Investment and Technical collaboration approved for Hongkong during the period from 1-4-96 to 31-3-97

Sr No.	Name of Industry	Total			Amount of FDI Approved (Rs. Lakhs)	% to Total Amount Approved
		Total	Tech	Fin		
1	2	3	4	5	6	7
1.	ELECTRICALS EQUIPMENT					
	Electrical Equipment	2	0	2	37.12	0.08
	Computer Software Industry	1	0	1	87.50	0.20
	Electronics	4	2	2	69.20	0.16
	Total*	7	2	5	193.82	0.44
2.	TELECOMMUNICATIONS					
	Telecommunications	1	0	1	8890.00	19.99
	Cellular Mobile/Basic Telephone Service	1	1	0	0.00	0.00
	Total	2	1	1	8890.00	19.99
3.	TRANSPORTATION INDUSTRY					
	Others (Transport)	1	0	1	630.00	1.42
	Total	1	0	1	630.00	1.42

1	2	3	4	5	6	7
4.	MISCELLANEOUS MECHANICAL & ENGINEERING	1	0	1	84.00	0.19
5.	CHEMICALS (OTHER THAN FERTILIZERS)	2	0	2	2234.20	5.02
6.	TEXTILES (INCLUD. DYED PRINTED)	2	0	2	5250.00	11.80
7.	PAPER AND PULP INCLUDING PAPER PRODUCT	1	0	1	2311.21	5.20
8.	RUBBER GOODS	1	0	1	21000.00	47.22
9.	GLASS	1	0	1	20.00	0.04
10.	CONSULTANCY SERVICES					
	Management Services	2	0	2	135.00	0.30
	Total	2	0	2	135.00	0.30
11.	SERVICE SECTOR					
	Financial	1	0	1	107.10	0.24
	Non-Financial Services	2	0	2	3500.00	7.87
	Total	3	0	3	3607.10	8.11
12.	HOTEL & TOURISM					
	Hotel & Restaurants	3	2	1	10.00	0.02
	Total	3	2	1	10.00	0.02
13.	TRADING CO.	2	0	2	60.00	0.13
14.	MISCELLANEOUS INDUSTRIES					
	Others (Misc. Industries)	1	0	1	48.00	0.11
	Total	1	0	1	48.00	0.11
	Total	29	5	24	44473.33	

NIC/IISD

Statement-II

Sector wise break up of pending FDI cases for Hong Kong as on 5.5.97

Sl.No.	Sector	No. of cases
1.	Electronics	1
2.	Trading	1
3.	Power	1
4.	Transportation	1
5.	Service Sector (Financial)	1
	Total	5

*[Translation]***Production of Vehicles**

*486. SHRIMATI SUSHMA SWARAJ: Will the Minister of INDUSTRY be pleased to state:

(a) whether the production capacity of different kind of vehicles has been increased in the country during the Eighth Five Year Plan;

(b) if so, the details thereof along with production capacity of various types of vehicles in the country during the initial and ending years of the Eighth Five Year Plan, separately;

(c) whether production capacity was utilised fully during the said period; and